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aeroplanes programme is likely to commence, the runways will be ready to receive them.

DR. A. N. BOSE: I could not follow the time.

MR. CHAIRMAN: By 1960.

مولانا ايم - فاروقى : كيا آنويهل منستر صاحب کو اس کی اطلاء مے که بعض رن ویز جو بنائے گئے هیں وہ کریک هو رهے دن 🖁

† नौजाना एम० फाइकी : क्या ग्रानरेबल मिनिस्टर साहब को इसकी इत्तिला है कि बाज रनवेज जो बनाये गये हैं वे कैक हो रहे हैं ?]

श्री ग्रहनद नोहिउद्दीन : हां, इसकी इत्तिला है और उसके लिए जरूरी इन्तजामात किये जा रहे हैं।

SHRI V. PRASAD RAO: May I know, Sir, whether any difficulties are experienced in the landing of TU-104's which are operated by Aeroflot in the service between Moscow and Delhi?

SHRI AHMED MOHIUDDIN: In Palam?

SHRI V. PRASAD RAO: Yes.

SHRI AHMED MOHIUDDIN: TU-104 landed at Palam from the commencement of the services. But during a short period—I think it was about three weeks-there were some cracks irl the rUnway at Palam 3nd during those two or three weeks TU-104 had to be diverted to some other place. The runway now is in serviceable condition.

SHRI V. PRASAD RAO: May I know, Sir, whether any representation was made to the Aeroflot in view of the cracks that happened at the Palam runway?

t[] Hindi transliteration.

SHRI AHMED MOHIUDDIN: As I said, Sir, for about two or three weeks the runway at Palam was not serviceable and the TU-104 had to be diverted to a nearby aerodrome.

to Questions

SHRI V. PRASAD RAO: Is it not a fact, Sir, that we do not have any diversionary aerodrome which can take Jet planes?

SHRI AHMED MOHIUDDIN: Yes, there are such aerodromes. That is why I said that it was diverted to that place.

SHRI M. P. BHARGAVA: May i know the aerodrome where it was diverted?

SHRI AHMED MOHIUDDIN: Agra.

## ACCEPTANCE OF DEFECTIVE STEEL SLEEPERS BY AN OFFICIAL OF THE NORTHERN RAILWAY

\*130. Dr. A. SUBBA RAO: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that an official of the Northern Railway accepted defective steel sleepers worth Rs. 70 lakhs supplied by a Calcutta foundry;
- (b) if so, whether the matter has been investigated; and
- (c) what are the findings of the investigation?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) to (c). An allegation that cast-iron sleepers supplied by one of the Calcutta foundries to the Northern Railway against a supply order the total cost of which was approximately Rs. 79 lakhs did not strictly conform to specifications, has come to the notice of the Board. The matter is now under investigation by the SpeicaJ Police Establishment.

DR. A. SUBBA RAO: Is it a fact. Sir, that there was first of all rejection and later on acceptance of these sleepers by the official concerned?

SHRI JAGJIVAN RAM: As has been stated, Sir, the entire question is under invest gation by the Special Police Establishment. And I think it will not be discreet to disclose whatever information we have got at this stage.

DR. A. SUBBA RAO: Is the Government aware that during the period between this rejection and this acceptance, a close relative of a very highly-placed railway official was appointed as the Delhi representative of that concern?

SHRI JAGJIVAN RAM: Sir, I will have simply to repeat my answer.

MR. CHAIRMAN: He says that the matter is under investigation and it will not be discreet to give any information now.

SHRI AMOLAKH CHAND: May 1 know, Sir, whether there is a rule in the Railway Ministry that near-relatives of the officers who are making purchases should not be employed with the suppliers without the permission of the Railway Ministry?

SHRI JAGJIVAN RAM: Well, Sir, there is a rule or a circular which governs all the Government servants, in whatever Ministry they may be, that if their sons or dependants are employed by any party which deals with the Government, prior sanction will have to be taken.

## CONTROL OVER THE IRRIGATION AND POWER WINGS OF BHAKRA NANGAL PROJECT

- •131. SHRI PERATH NARAYANAN NAIR: Will the Minister of IRRIGATION AND POWER be pleased to state:
- (a) whether any agreement has been reached about the control over the irrigation and power wings of the Bhakra Nangal Project, between the Governments of Punjab and Rajasthan; and
- (b) if so, what is the nature of the agreement?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) The controversial issues arising out of the draft agreement on the Bhakra Nangal Project were settled at a meeting held between the Union Minister for Irrigation and Power and the Chief Ministers of Punjab and Rajasthan on the 24th November, 1958. The agreement has not, however, so far been signed on behalf of the two State Governments.

(b) This information will be placed on the Table of the House immediately after the agreement is signed by the parties concerned.

SHRI PERATH NARAYANAN NAIR: May I know, Sir, if any general line of policy in regard iO inter-State control of power and irrigation projects has been adopted by the Government of India and whether this agreement has been based on such a policy?

SHRI J. S. L. HATHI: Generally, Sir, the State Board would be in charge of the power-houses and the distribution system in the State concerned. This is a multi-purpose project owned by two State Governments, and therefore it was necessary that there should be an agreement between the two States. But they differ according to the circumstances in each case.

SHRI JASWANT SINGH: Do we take it that a settlement has been reached on this issue, and if so, what is the hitch in signing the agreement?

SHRI J. S. L. HATHI: Sir, the meeting was held only on the 24th evening. The proceedings of that meeting are ready now, and naturally it takes some time before any final draft is prepared on the basis of the decisions taken there. It is only three days since that meeting was held.

SHRI JASWANT SINGH: What are the salient features of the settlement which has been reached between the two Chief Ministers?